

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Tecpro Systems Limited Date of Commencement of Liquidation: 16-01-2020; List of Stakeholders as on Date: 09-04-2021; Name of IP: Mr. Ramachandran Subramanian; Process Number: 1; Last 5 digit of registration number: 12136

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	111606368659	6	111571748058				Annexure 3
4	Unsecured financial creditors	2	1726232263	2	1511232265				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	461	1041421913	434	523929946				NA
7	Operational creditors (Government Dues)	10	1887260645	10	1693626121				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	1460613445	13	178187161				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	8462017010	0	0	2	8462017010		NA
Total		502	126183913935	465	115478723551	2	8462017010		